

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

P.R. No. 106A/(MAH)/2013
C.A. No. 114/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2018

NAME OF THE PARTIES: Hari Prasad Kanoria & Ors.
V/s.
Asian Healthcare Services Ltd.

SECTION OF THE COMPANIES ACT: 167 of the Companies Act 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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ORDER

CA 114/2015 in PR 106A/167/NCLT/MB/MAH/2013

At request of the Petitioner Counsel, list this matter on 14.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)